

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 324
CA (CAA)/90/ND/2022

IN THE MATTER OF:

M/s. Shri Venimadhav Pvt. Ltd. And Ovington Finance Pvt Ltd

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 15.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rakesh Kumar
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.07.2023.**

Sd/-
(Court Officer)